

2013
High Court, Appellate Side,
Calcutta

No. 2457-R (JS)

Dated, Calcutta the 28th June, 2013

**From: Sri Samaresh Prasad Chowdhury,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

**To : 1. All the District Judges of West Bengal, including A&N Islands
2. The Chief Judge, City Sessions Court, Calcutta**

Sub: Viva-voce for selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up 48 (forty eight) vacancies, declared vide Court's Notification No. 1478-R(JS) dated 12.04.13 through Normal Promotion, 2013, involving 144 WBS officers in the cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above captioned subject, I am directed to inform you that viva-voce of 144 eligible WBS officers in the substantive cadre of Civil Judge (Senior Division) for selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) through Normal Promotion, 2013, is scheduled to be held on and from 15.07.2013 to 30.07.2013 (excluding Saturday and Sunday) following the schedule being published in Court's website on 28.06.2013.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the (144) eligible officers to avail themselves of "**Leave On-Duty**" on their respective dates as per schedule for the purpose of attending the viva-voce only in such manner that they would be allowed to leave their station after completion of day's work on the previous day of commencing viva-voce and to join till the noon of the very next day of completion of their viva-voce.

You are therefore, requested to inform the concerned officers accordingly, posted in your judgeship as listed in the schedule published, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers are requested to visit the Court's website www.calcuttahighcourt.nic.in. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (within 11.00 a.m. to 4.45 p.m.), over Phone No. 033-2254-8065.

Yours faithfully,

Sd/-

**(Samaresh Prasad Chowdhury)
Registrar (Judicial Service)**

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Copy forwarded to **Sri Surajit De, a member of WBS, posted as Additional Registrar (Administration), Supreme Court of India, New Delhi** on deputation for information with the intimation that his viva-voce is scheduled on 22.07.2013. He is requested to report at 1-30 p.m. at the chamber of the Learned Registrar General, High Court, Calcutta.

Yours faithfully,

Sd/-

Registrar (Judicial Service)